

Fabrics Marketing Co-operative Society, there are 11 members nominated by the co-operative societies.

SHRI K. S. CHAVDA: The hon. Minister in reply to a supplementary question some days back said that there had been a fall in the export of our handloom cloth. May I know what steps these two bodies have taken to increase the export of handloom cloth within the last few years?

SHRI MANUBHAI SHAH: Sir, I have already replied to this question elaborately. It is true that they have fallen and we are trying to push them up by direct sales by more vigorous salesmanship and I do hope that within the next few years we will be able to catch up.

SHRI DEOKINANDAN NARAYAN: May I know why the export has gone down?

SHRI MANUBHAI SHAH: Because of the competition from the other exporting countries. Secondly, the importing countries, since textiles is a primary industry, are keen on developing the industry themselves and so our traditional markets for handloom cloth take less as they get industrialised in this particular sector. Even so, we hope that there is scope for more production and for pushing up the sales at home and outside.

MEMORANDUM FROM THE WORKERS OF OIL COMPANIES IN ASSAM

*236. SHRI NIRANJAN SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that 4,000 workers employed by the contractors on behalf of the Oil Companies in Assam have submitted a memorandum to Government;

(b) if so, what are the contents of the memorandum; and

(c) what action Government have taken in the matter?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI J. S. L. HATHI):

(a) and (b) A representation was received from the Assam Oil Company Contractors' Labour Union on behalf of the workers of Oil India Ltd. demanding that conciliation may be held on the charter of demands regarding non-payment and under payment of wages, medical benefits etc., and reference of their dispute to arbitration if conciliation fails.

(c) The dispute was not taken up for conciliation as the Union was not considered competent to represent the workers concerned. A settlement in conciliation was, however, arrived at between the Assam Petroleum Mazdoor Union and the contractors' of Oil India on 23rd December, 1961 settling the main issue regarding fixation of wages, and work is reported to be going on normally.

SHRI NIRANJAN SINGH: What is the answer to the third part of my question, i.e. whether the Central Government has taken any action in this matter?

SHRI J. S. L. HATHI: Now that there has been a settlement on conciliation and the strike has fizzled out, no action is necessary.

'OVALTINE' AND CHEESE FACTORIES

*237. SHRI N. SRI RAMA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether it is a fact that an 'Ovaltine' manufacturing plant near Bangalore and a cheese manufacturing factory in Mandya in Mysore State are proposed to be set up?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): An application for the grant of a licence under the Industries (Development and Regulation) Act for setting up of an Ovaltine factory in Mysore State has been received and is under consideration. One

firm has been permitted to set up a factory at Mandya (Mysore State) for the manufacture of cheese and other dairy products.

SHRI N. SRI RAMA REDDY: May I know whether the Government of Mysore have made any representation with regard to shortage in the supplies of liquid milk in Bangalore and that in view of that permission should not be given to collect milk in and around the Bangalore area?

SHRI N. KANUNGO: I am not aware of that. But that factor will have to be gone into because for cheese manufacture sufficient milk is necessary.

SHRI N. SRI RAMA REDDY: What is the name of the company which has been permitted to start cheese manufacture in Mandya?

SHRI N. KANUNGO: They have not been permitted. But the Urmi Cheese and Chemicals Limited, Bombay, have been allowed to set up a factory in Mandya.

SHRI N. SRI RAMA REDDY: May I know when this factory will go into production?

SHRI N. KANUNGO: They will go into production within eighteen months. In any case the Dairy Products Research Institute of Bangalore has recommended the location of the factory there.

SHRI N. SRI RAMA REDDY: Who are the applicants for the manufacture of Ovaltine in Bangalore area?

SHRI N. KANUNGO: The Mysore Industrial and Testing Laboratory, Bangalore.

पाकिस्तानियों द्वारा भारतीय सीमा का अतिक्रमण

*२३८. श्री विमलकुमार मन्नालालजी
चौरङ्गिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वी पाकिस्तान एवं पश्चिमी पाकिस्तान के लोगों ने क्रमशः १९५६, १९६० और १९६१ में कितनी बार भारतीय राज्यक्षेत्र में घुस कर चोरी, मारपीट, लूट, पशुहानि और जनहानि की और कितनी बार उन्होंने भारतीय सीमा का अतिक्रमण किया ;

(ख) इनमें से प्रत्येक वर्ष में उपरोक्त घटनाओं से सम्बन्धित कितने व्यक्तियों को गिरफ्तार किया गया और सजा दी गई ;

(ग) पाकिस्तान सरकार से इस विषय में बातचीत करने के लिये सरकार ने क्या कार्यवाही की है ; और

(घ) उपरोक्त भाग (क) में उल्लिखित वर्षों में से प्रत्येक वर्ष में (१) सम्पत्ति (२) जन जीवन और (३) पशुओं की कुल कितनी हानि हुई ?

[†VIOLATION OF INDIAN BORDER BY PAKISTANIS

*238. **SHRI V. M. CHORDIA:** Will the PRIME MINISTER be pleased to state:

(a) how many times the people of East Pakistan and West Pakistan crossed into the Indian territory and committed thefts, manhandled people, looted and caused loss of animals and of human life during the years 1959, 1960 and 1961 respectively; and the number of times they violated the Indian border;

(b) how many persons connected with the above incidents were arrested and punished during each of these years;

(c) what action has been taken by Government to take up the matter with the Government of Pakistan; and

(d) what has been the total loss of (i) property, (ii) human life and (iii) animals in the incidents in each of the years referred to in part (a) above?]

[†] English translation.